

Per Tribunal

Fixed for AH
on 17.2.95

Dr. 17.2.95
Sl. no. 5.

By ^{AD} Registrar

Shri. B. Dattamurthy for
the applicant.

This O.A. is filed seeking
payment of interest
@ 12% on his terminal
and retiral benefits.

Since it is a short
question of payment
of interest, the matter
is disposed of with
a direction to the
respondents to settle
the questions of
payment of interest
@ 12%; within a
period of 3 months
of receipt of this
order.

O.A. disposed of
accordingly.

'Dasti'

V.T.L.
7

N.K. Verma
(N.K. Verma)
M(A)

JP

Order/Judgement despatched
to Applicant/Respondent (s)
on 20/2/95

24/2/95